

National Company Law Tribunal

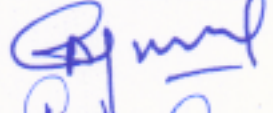
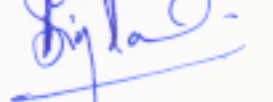
Allahabad Bench

CP NO. 210/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: M/s Anusandhan Builders and Developers Pvt Ltd
vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE:

Sl. NO.	Name	Designation	Representation	Signature
1.	CHANDAN AGARWAL	ADV.	COUNSEL FOR APPLICANT	
2.	ANSHUL KR SINGHAL	ADV.	COUNSEL FOR APPLICANT	

CP No.210/ALD/2017

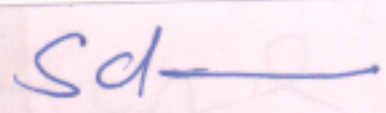
Sh. Anshul Kumar Singhal alongwith Sh. Chandan Agarwal for the petitioner counsel. The present case is filed as a fresh case under Section 252(3) of the Companies Act of 2013. The petitioner is directed to issue a notice to the Registrar Companies alongwith a copy of this petition.

The Registry meanwhile is directed to make scrutiny of this case and to furnish its report.

The matter to be listed on 6th February, 2018.

Dated:29.12.2017

Typed by:
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)